

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/767/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Gleneagles Development Pvt Ltd
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others
UNDER SECTION : Sec 45 Arbitration & Conciliation Act 1996

ORDER

Due to paucity of time, the matter is adjourned to 10.03.2021 at 12.30 p.m.


[K. NATARAJAN]
Deputy Registrar